

BUSINESS ADVISORY COMMITTEE

(TENTH LOK SABHA)

FORTY-FIRST REPORT

(Presented on 25.7.1994)

The Business Advisory Committee held a sitting on Monday, the 25th July, 1994.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Airports Authority of India Bill, 1993.
(<i>Consideration and passing</i>) | 3 hours |
| (2) The Indian Telegraph (Amendment) Bill, 1993.
(<i>Consideration and passing</i>) | 3 hours |
| (3) Discussion on the National Housing Policy. | 4 hours |
| (4) Discussion on 28th and 29th Reports of the erstwhile
Commissioner for SCs & STs for the years 1986-87
and 1987-89. | 6 hours |
| (5) Discussion on the 5th, 6th, 7th and 8th Annual
Reports of the erstwhile Commission for SCs & STs
for the years 1982-83, 1983-84, 1984-85 and 1985-86. | |

3. The Committee also recommend that apart from the Government Legislative and Financial Business, the discussion on the following subjects may be held:—

- (1) Flood situation in various parts of the country.
- (2) Delay in import of sugar resulting in steep rise in its prices.
- (3) Action taken on the recommendations of the Report of Joint Parliamentary Committee to enquire into irregularities in securities and banking transactions.

NEW DELHI;
July 25, 1994

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.

Sravana 3, 1916 (Saka)